

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.124/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015		
NAME OF THE COMPANY	SK Bigstar Foods Limited		
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao		
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (09) Others		
UNDER SECTION	111/111A		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NIP VIJAY KUMAR	Petitioner Courel	nprijayes @ gmail.com 4790 9 11370	Juf.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghurandan Ras G. Bhupek RI	Sv. Ach	2966622805	<u> </u>
B.mohan Saivila	PIFO	901061322	fair L

ORDER

Heard Shri N.P. Vijay Kumar, Ld Counsel for the Petitioner and Shri R. Raghunandan Rao, Ld. Senior Counsel along with Shri G. Bhupesh, Ld. Counsel for R-1, Shri B. Mohan along with Shri Sai Vihari, Ld. Counsels for R-2 to 10.

At the request of the Learned counsels, post the case on 02.02.2018

Member (T)

Member (J)

binnu